

(A)

4-1-93

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, A.M.

Issue notice to the off. party to show cause as to why contempt proceedings may not be initiated against him for not complying with the judgment and order passed by this tribunal on 10-7-92 in O.A. no. 394/90. He shall appear either personally or through his Advocate. However, question of personal appearance shall be considered on the next date. List this case on 24-2-93 for orders.

Notice issued  
on 6/1/93  
6/1/93  
(ug)

A.M.

V.C.

OK  
Not a not-notice  
file  
29/1/93

24.2.93

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

CA filed today. RA if any, may be filed within 2 weeks.

List this case on 23.4.93.

A.M.

V.C.